

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/203(KB)2022
IA(I.B.C)/686(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	ALD AUTOMOTIVE PRIVATE LIMITED VS GREEN VALLEY ENERGY VENTURES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Niraj Agarwal, RP.] For the RP

ORDER

1. Ld.authorisd representative for the RP present.
2. **IA(I.B.C)/686(KB)2024-** This IA has been filed by the RP placing on record 2nd Progress Report which is at page 21 to 44 and this application is duly supported by an affidavit of RP at page 18. This progress report is taken on record and IA is accordingly **allowed and disposed** of.
3. Post the matter for filing further progress report on **24/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ